

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/1699/2026	SAMPAD KUMAR DAS VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	Maitri Vihar PS /264 /2025 () //	AOR20220001296C202600006
2	D-BLAPL/1700/2026	BIDYADHAR PRADHAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	K.NUAGAON /130 /2017 () //	
3	D-BLAPL/1702/2026	DASARA MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAMBARI /1 /2025 () //	
4	D-BLAPL/1706/2026	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	JODA /276 /2022 () //	
5	D-BLAPL/1710/2026	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	JODA /275 /2022 () //	
6	D-BLAPL/1711/2026	MANAS KUANR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /337 /2025 () //	AOR20220001487C202600010
7	D-BLAPL/1712/2026	FARSA @ MRUTYUNJAYA BEERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /228 /2025 () //	
8	D-BLAPL/1716/2026	SUNIL GAMANGO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /21 /2025 () //	AOR20220001631C202600015
9	D-BLAPL/1719/2026	BISWAJIT NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 () //	
10	D-BLAPL/1720/2026	SURAJ DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
11	D-BLAPL/1724/2026	TAMANA PRASKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 () //	AOR20250000001C202600004

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/1727/2026	SIMANCHAL MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 () //	AOR20250000001C202600005
13	D-BLAPL/1730/2026	SANKAR NIAL VS STATE OF ODISHA	NIRMAL KUMAR SEN VS	KOTOAGARH /174 /2025 () //	
14	D-BLAPL/1731/2026	RABINDRA DEEP VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
15	D-BLAPL/1734/2026	REBE @ SUNIL MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAHMANITARANG /497 /2025 () //	
16	D-BLAPL/1742/2026	SUNIL KUMAR LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	SERANGO /111 /2025 () //	
17	D-BLAPL/1743/2026	SIBA @ SHIBA LOHAR VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR SADAR /660 /2024 () //	
18	D-BLAPL/1744/2026	TIBURAM HANTAL VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /17 /2024 () //	
19	D-BLAPL/1749/2026	SRIKANTA SAHOO @ MANA @ SUKANTA SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /263 /2025 () //	
20	D-BLAPL/1750/2026	KARTIKA BEHERA VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	BADABAZAR /590 /2025 () //	
21	D-BLAPL/1753/2026	MUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /318 /2025 () //	
22	D-BLAPL/1755/2026	PRASANTA SAMAL @ PRASANTA VS STATE OF ODISHA	NITYANANDA PANDA VS	LALBAG /232 /2021 () //	
23	D-BLAPL/1762/2026	BOBI @ JAGANNATH PARIDA	AMITAV TRIPATHY	NAYAGARH /127 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1765/2026	RAJU NAYAK	ARIJEET MISHRA	MALKANGIRI /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1766/2026	E.SURAJ KUMAR DORA	JYOTIRMAYA SAHOO	BALUGAON P.S. /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1770/2026	PARTHA SARATHI MAHUNTA	ARIJEET MISHRA	RAJNAGAR /441 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1771/2026	SK. TANBIR	BISWARANJAN DALAI	NIKIRAI /447 /2025	AOR20220003722C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1776/2026	MANAS RANJAN DAS	MANOJ KUMAR AGRAWALLA	SORO /131 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1782/2026	LITU @ ASISH NAIK	CHIRANJIB ROUT	TALCHER TOWN /616 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1783/2026	BISHNUMAHATO @ CHOTKA	ASHWARIYA DASH	ROURKELA GRPS. /139 /2025	AOD20240000012C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1785/2026	SUBASH PARIDA	CHIRANJIB ROUT	GOPALPRASAD /399 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1787/2026	KANDA SOREN @ BHEDE	JAYANTA KUMAR MAJHI	BASTA /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1788/2026	SURESH DAS	BHARAT CHANDRA PANDA	KHAIRA /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1789/2026	NIGAMANANDA KAR @ TILU	SOUBHAGYA SWAIN	CYBER CRIME AND ECONOMIC OFFENCES, Bhubaneswar /462 /2025	AOR20240000012C202600017
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/1791/2026	STATE OF ODISHA PINTU MALLICK @ MALIK VS	BUDHIRAM DAS VS	// ERASAMA /440 /2024 ()	
36	D-BLAPL/1793/2026	STATE OF ODISHA PRASANTA KUMAR MALIK VS	VIVEKANANDA JENA VS	// / /0 ()	
37	D-BLAPL/1797/2026	STATE OF ODISHA SOMANATH PAL VS	KHUSBU PANIGRAHI VS	// KHANTAPADA /406 /2025 ()	AOR20220002787C202600019
38	D-BLAPL/1807/2026	STATE OF ODISHA SK. AZAD VS	MANAS KUMAR CHAND VS	// SPECIAL CRIME UNIT /14 /2023 ()	
39	D-BLAPL/1809/2026	STATE OF ODISHA SUSHIL DEEP VS	TARA PRASAD MOHAPATRA VS	// PATNAGARH /340 /2025 ()	
40	D-BLAPL/1813/2026	STATE OF ODISHA HADU @ ABHIRAM KHARSEL VS	TARA PRASAD MOHAPATRA VS	// BELPARA /186 /2025 ()	
41	D-BLAPL/1814/2026	STATE OF ODISHA BULA @ BHAGIRATHI NAYAK VS	HENA DAS VS	// MALGODOWN /222 /2025 ()	
42	D-BLAPL/1815/2026	STATE OF ODISHA PANCHU BEHERA VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /13 /2025 ()	
43	D-BLAPL/1816/2026	STATE OF ODISHA DIPUNA MAJHI VS	SUKANTA KUMAR NAYAK VS	// BANSADA /281 /2025 ()	
44	D-BLAPL/1817/2026	STATE OF ODISHA BISWAJIT NAYAK @ BABU VS	SURYAKANTA DASH VS	// / /0 ()	
45	D-BLAPL/1819/2026	STATE OF ODISHA DATYA DEEP VS	ANIRUDHA DAS VS	// / /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/1821/2026	SUKANTI SWAIN VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /4 /2026 () //	
47	D-BLAPL/1824/2026	JOGA @ DINESH KUMAR SAMAL VS STATE OF ODISHA	SURYAKANTA DASH VS	BALASORE SADAR /177 /2024 () //	
48	D-BLAPL/1837/2026	THUDUMU VIKRAM KHSAYARSH @ RAVI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /35 /2024 () //	
49	D-BLAPL/1838/2026	SIBA SANKAR PATTANAYAK VS STATE OF ODISHA	ASHWARIYA DASH VS	ROURKELA CYBER P.S. /27 /2025 () //	AOD20240000012C202600013
50	D-BLAPL/1842/2026	DIGANTA BEHERA @ DIGANTA KUMAR BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MADHUPATNA /93 /2025 () //	
51	D-BLAPL/1843/2026	RAMAKANTA NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 () //	
52	D-BLAPL/1851/2026	ASIAN KANDAIBURU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /520 /2024 () //	
53	D-BLAPL/1854/2026	ANANTA HALDAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /86 /2025 () //	
54	D-BLAPL/1859/2026	SANTOSH @ SANTA GOUDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /463 /2025 () //	AOD20260000009C202600001
55	D-CMAPL/2201/2026	BHARATI RAWAL @ BHARTI RAWAL VS STATE OF ORISSA	ADV. VS	// () //	
56	D-CMP/2147/2026	HIMANSHU SEKHAR SRICHANDAN VS STATE OF ODISHA	PRINOY MOHANTY VS	// () //	
57	D-CMP/2169/2026	POREDDI BHANUMURTY @ PORREDI BHANUMURTY	SURESH KUMAR JENA	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
58	D-CMP/2203/2026	POREDDI SRAVANTI SANTOSH KUMAR SAHU	KARUNAKAR RATH	//	
		VS	VS	0	
59	D-CMP/2207/2026	TRILOCHAN SAHU ABHIMANYU SAHU	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
60	D-CMP/2215/2026	AJAY KUMAR SAHU SUNIL MUNDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
61	D-CMP/2240/2026	MANMOHAN ORAM RAMESH CHANDRA NAYAK	AMIT PRASAD BOSE	//	
		VS	VS	0	
62	D-CMP/2271/2026	RATIKANTA MOHAPATRA RAJENDRA NARAYAN SETH	SHRADHA DAS	//	
		VS	VS	0	
63	D-CMP/2283/2026	MANOJ KUMAR NAIK KOINO KIMBAKA	SANTOSH KUMAR DASH	//	
		VS	VS	0	
64	D-CMP/2319/2026	SUBASH MAJHI PANCHAMI @ PANCHALI NAYAK	KALPATARU KHUNTIA	//	
		VS	VS	0	
65	D-CMP/2322/2026	COLLECTOR, KANDHAMAL SARALA NAYAK	GOPAL PRASAD JENA	//	
		VS	VS	0	
66	D-CMP/2324/2026	SANTOSH KUMAR PATI LAXMI ROUL	BHABANI SANKAR MISHRA	//	
		VS	VS	0	
67	D-CMP/2327/2026	HARIHAR PAHIL KAILASH CHANDRA SAHOO	BIDYADHAR MANSING	//	
		VS	VS	0	
68	D-CONTC/2111/2026	RADHASHYAM SAHOO SUVENDU NAIK	ADV	//	AOR20230000872C202600002
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/2116/2026	SUBHA SHARMA, ADDITIONAL CHIEF SECRETARY AND DEVELOPMENT COMMISSIONER WATER RESOURCES DEPTT. SUDHANSU KUMAR SAHU VS	ADV. VS	// ()	
70	D-CONTC/2134/2026	ER. SAUMAYA RANUAN SWIVEDI, SUPERINTENDING ENGINEER MAMATA MOHAPATRA VS	ADV. VS	// ()	
71	D-CONTC/2149/2026	DR.N.THIRUMALA NAIK, IAS GIRISH CHANDRA TRIPATHY VS	PRASANTA KUMAR MISHRA VS	// ()	
72	D-CONTC/2150/2026	USHA PADHEE, I.A.S JAMBESWAR NAIK VS	ADV. VS	// ()	
73	D-CONTC/2159/2026	HIMANSU BHUSAN PALEI, ORS, ADDL. TAHASILDAR, PURI J. PRAKASH CHANDRA SENAPATI VS	SANDHYARANI PANI VS	// ()	AOR20230000010C202600022
74	D-CONTC/2162/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. NIRANJAN MOHAPATRA VS	ADV. VS	// ()	
75	D-CONTC/2170/2026	JAGNESWAR JENA, B.E.O. BASTA, BALASORE LILIPA KUMAR SAHOO VS	RAMESH CHANDRA SAHOO VS	// ()	
76	D-CONTC/2185/2026	PRITPAL SINGH BHATI, DIG (HQ), FHQ, B.S.F., JAYASHREE DAS VS	PABITRA KUMAR DUTTA VS	// ()	
77	D-CONTC/2197/2026	DR.N.THIRUMALA NAIK, IAS DR. PRAFULLA KUMAR PANDA VS	ADV. VS	// ()	
78	D-CONTC/2208/2026	SWATI MISHRA, OAS, REGISTRAR UTKAL UNIVERSITY MAMATA BAG VS	ADV. VS	// ()	
79	D-CONTC/2222/2026	BAIKUNTHA NATH BARIK, SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT, KHURDA SUBHENDU KUMAR PRADHAN VS	KRUSHNA CHANDRA DASH VS	// ()	
		GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/2227/2026	BHAKTI S.H.G. GANESWARPUR, BALASORE VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// 0 //	
81	D-CONTC/2233/2026	JAY HANUMAN SHG, SASANPADA KHAJIRA, REMUNA, BALASORE VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. BALASORE VS	// 0 //	
82	D-CONTC/2237/2026	JAY JAGANNATH SHG, UDAMBAR, REMUNA, BALASORE VS JAY JAGANNATH SHG, REMUNA, BALASORE	ADV. VS	// 0 //	
83	D-CONTC/2242/2026	REKHA DEVI VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202600001
84	D-CONTC/2243/2026	MAA TARINI SWAYANG SAHAYIKA GOSTHI(SHG), BALASORE VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// 0 //	
85	D-CONTC/2247/2026	DIGDARSHAN DAS VS DR. BASANTA KUMAR NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //	AOD20240000639C202600002
86	D-CONTC/2255/2026	DEBASISH RAY VS SATYABRATA SAHU, IAS	AMIT PRASAD BOSE VS	// 0 //	
87	D-CONTC/2259/2026	LALIT KU.NAIK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/2264/2026	GYANARANJAN PANDA VS MITALI MADHUSMITA DAS, BRANCH MANAGER, UCO BANK, SAHID NAGAR	ABHAY KHANDLWAL VS	// 0 //	
89	D-CONTC/2266/2026	GANGADHAR BARIK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
90	D-CONTC/2290/2026	RAKESH KUMAR KHATUA VS GIRISH S. N., IAS	ADV. VS	// 0 //	
91	D-CONTC/2294/2026	MANORAMA SAHOO	ADV.	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/2304/2026	NARAYAN DIXIT, B.D.O., KAKATPUR PRAVAS RANJAN NANDA	ADV.	//	
		VS	VS	()	
93	D-CONTC/2328/2026	BIRENDRA CORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA RASMITA DAS	SAPAN KUMAR LENKA	//	
		VS	VS	()	
94	D-CRLA/1701/2026	ARTRATRANA SETHY, I.I.C., KANDARPUR POLICE STATION MANJULATA NAYAK	SARADA PRASAD DASH	NANDIPADA /151 /2020	
		VS	VS	()	
95	D-CRLA/1756/2026	STATE OF ODISHA RAJARAM BISHOYI	SISIRA PANIGRAHI	PHULBANI TOWN /164 /2025	
		VS	VS	()	
96	D-CRLA/1792/2026	STATE OF ODISHA PANCHANAN NAIK	C.KASTURI	DHARAMGARH /24 /2021	
		VS	VS	()	
97	D-CRLA/1794/2026	STATE OF ODISHA BHALU @ SIRAJ ALLI	BIBHUTI RANJAN MOHANTY	NAYAGARH SADAR /228 /2024	
		VS	VS	()	
98	D-CRLA/1806/2026	STATE OF ODISHA JANAKA NAIK	AMIT KUMAR NATH	CHHENDIPADA /129 /2024	
		VS	VS	()	
99	D-CRLA/1820/2026	STATE OF ODISHA SATYA PRAKASH BEHERA	MANAS RANJAN BAUG	BHUBANESWAR VIGILANCE /32 /2006	AOR20220002374C202600004
		VS	VS	()	
100	D-CRLA/1863/2026	STATE OF ODISHA BINOD KUMAR PANDA	TARA PRASAD MOHAPATRA	PURI TOWN /173 /2017	
		VS	VS	()	
101	D-CRLA/1866/2026	STATE OF ODISHA PRADEEP KUMAR ROUT	DEBASIS SARANGI	BHUBANESWAR VIGILANCE /32 /2006	
		VS	VS	()	
102	D-CRLA/1873/2026	STATE OF ODISHA(VIG.) AJIT MAJHI	PRABHAV BEHERA	BHAWANIPATNA TOWN /433 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMA/1858/2026	STATE OF ODISHA GYANAJIT NAYAK VS	SUSHANTA KUMAR JOSHI VS	// BHAWANIPATNA TOWN /313 /2024 ()	
104	D-CRLMC/1694/2026	STATE OF ODISHA K.GANESH PATRA VS	PARTHA SARATHI DAS VS	// KABISURYANAGAR /615 /2023 ()	AOD20240000364C202600009
105	D-CRLMC/1695/2026	STATE OF ODISHA NAGENDRA SOREN@ NAGEN SOREN VS	SARADA PRASAD DASH VS	// / /0 ()	
106	D-CRLMC/1708/2026	STATE OF ODISHA ARATI SETHI VS	PRAKASH CHANDRA DASH VS	// RAJKANIKA /164 /2025 ()	
107	D-CRLMC/1725/2026	STATE OF ODISHA RAM PRATAP SINGH VS	SOUMYA MISHRA VS	// BERHAMPUR TOWN /72 /2025 ()	
108	D-CRLMC/1733/2026	STATE OF ODISHA RATNAKAR PALLAI VS	PANCHANAN PANIGRAHI VS	// MADHUPATNA /282 /2022 ()	AOR20250000001C202600006
109	D-CRLMC/1736/2026	STATE OF ODISHA TRILOCHAN MISHRA VS	LAXMIDHAR MAHAPATRA VS	// BALIPATNA /71 /2013 ()	
110	D-CRLMC/1737/2026	STATE OF ODISHA RAMESH KUMAR AGARWAL VS	NALINI KANTA DASH VS	// / /0 ()	
111	D-CRLMC/1738/2026	STATE OF ODISHA ASWIN KUMAR PATRO VS	BIBHUPRASAD MISHRA VS	// ODAGAON /41 /2022 ()	
112	D-CRLMC/1745/2026	STATE OF ODISHA SURENDRA PRASAD DHAL VS	ARUN KUMAR DAS VS	// / /0 ()	
113	D-CRLMC/1767/2026	DEBIPRASAD MAHAPATRA SUDAM POLAI VS	ARIJEET MISHRA VS	// / /0 ()	
		DHIRENDRA SAHU		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/1790/2026	SK. MOHAMMAD AJIMUDDIN VS STATE OF ODISHA	ABINASH PANDA VS	BALICHANDRAPUR /349 /2024 () //	
115	D-CRLMC/1803/2026	BIPRA PRASAD SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	CUTTACK SADAR /84 /2021 () //	
116	D-CRLMC/1853/2026	BANSIDHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 () //	
117	D-CRLMC/1856/2026	SUSANTA KUMAR JENA VS LAXMIPRIYA JENA	SUKANTA KUMAR NAYAK VS	MAHILA P.S.(BBSR) /142 /2025 () //	
118	D-CRLMC/1860/2026	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	JAKHAPURA /134 /2025 () //	
119	D-CRLMC/1862/2026	AMJAD ALLI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //	
120	D-CRLMC/1865/2026	PANKAJ KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BINJHARPUR /179 /2015 () //	
121	D-CRLMC/1874/2026	SK.MURSID VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUWAR /383 /2022 () //	
122	D-CRLMP/1703/2026	ANJAN KUMAR MALLICK VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ / () //	AOD20240000348C202600003
123	D-CRLMP/1721/2026	NANDINI NAIK VS STATE OF ODISHA	KASHINATH PATRNAIK VS	/ /0 () //	
124	D-CRLMP/1729/2026	REKHA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
125	D-CRLMP/1774/2026	CHARULATA BEHERA	PABITRA KUMAR DUTTA	/ /0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/1777/2026	NIRMALENDU MISHRA	HARAPRASAD PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/1832/2026	PRASANTA KUMAR NAYAK	MRITUNJAY BANERJEE	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/1836/2026	JASOBANTA PRADHAN	TUSAR KANTA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/1840/2026	KUMARI PRADHAN	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/1845/2026	PURNA CHANDRA SAHOO	BINAYAK MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/1846/2026	DAMBARU KUMBHAR @ DAMARU KAMAR	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/1849/2026	HUSNA BIBI	RAJENDRA NARAYAN ROUT	BHADRAK TOWN /7 /2026	AOR20220001558C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/1705/2026	LAXMIDHAR MALLICK	BHABANI SHANKAR DASPARIDA	KUAKHIA /46 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/1732/2026	MADANA MUKHI	MAHES DAS	PHIRINGIA /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/1800/2026	PRIYADARSHINI PATI	KARUNAKAR GAYA	MAHILA PS,SEC-3,ROURKELA /128 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/1811/2026	MINAKETAN SAHU	DHANANJAYA MUND	DHARAMGARH /264 /2025	AOR20220001492C202600016
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/1870/2026	STATE OF ODISHA RAJENDRA MOHANTY VS S.P., C.B.I., KHURDA	BIGYAN KUMAR SHARMA(SR. ADV.) VS	// //0 0 //	
138	D-EXP/2204/2026	PUSPA MANJARI PANDA VS ARVIND AGRAWAL, IAS	DR.PURUSOTTAM CHULI VS	// 0 //	
139	D-FAO/2125/2026	MANAGER LEGAL, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., KHURDA VS HRUSHIKESH MOHARANA	CHANCEKASADDUTTA VS	// 0 //	
140	D-FAO/2130/2026	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA VS BABAN @ BAMAN BEHERA	CHANCEKASADDUTTA VS	// 0 //	
141	D-FAO/2131/2026	MANAGER LEGAL, M/S. RELIANCE GENERAL INSURANCE CO. LTD., KHURDA VS LUCKY PRADHAN	CHANCEKASADDUTTA VS	// 0 //	
142	D-FAO/2132/2026	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA VS RANJAN KUMAR MAJHI	CHANCEKASADDUTTA VS	// 0 //	
143	D-FAO/2143/2026	D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS YOSHADA DEVI	CHANCEKASADDUTTA VS	// 0 //	
144	D-FAO/2302/2026	PRAKASH CHANDRA SETHY VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //	
145	D-FAO/2325/2026	UPENDRA BANCHHAR VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //	
146	D-LAA/2254/2026	URBASI PANIGRAHI VS ZONE OFFICER, ANANDAPUR BARRAGE PROJECT	SOUGAT DASH VS	// 0 //	AOD2024000012C202600012
147	D-MACA/2137/2026	MANAGER LEGAL, M/S. RELIANCE GENERAL INSURANCE CO. LTD., KHURDA VS KANHU CHARAN MOHAPATRA	CHANCEKASADDUTTA VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-MACA/2220/2026	RAMESH CHANDRA NATH VS SASMITA KUMARI ROUTRAY	DEBASISH PATNAIK VS	// 0 //	
149	D-MACA/2235/2026	RANJAN KUMAR BARIK VS SAROJKANTA BARIK	DEBASISH PATNAIK VS	// 0 //	
150	D-MACA/2244/2026	NARAYAN SARANGI VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 0 //	
151	D-MACA/2257/2026	NARAYAN NAYAK VS SWARNALATA NAYAK	DEBASISH PATNAIK VS	// 0 //	
152	D-MACA/2263/2026	SANJIB KUMAR NAYAK VS SWARNALATA NAYAK	DEBASISH PATNAIK VS	// 0 //	
153	D-MACA/2269/2026	SITA BEHERA VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 0 //	
154	D-MACA/2275/2026	BHANJAN KUMAR SAHOO VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 0 //	
155	D-MATA/2224/2026	SAMRAT KANISHKA BARDHAN VS KAKULI BOSE @ BARDHAN	RAMANI KANTA PATTANAIAK VS	// 0 //	
156	D-MATA/2249/2026	ARUNA KUMARI BEHERA VS SURESH CHANDRA BEHERA	PRAHALLAD MAHALI VS	// 0 //	
157	D-RPFAM/2256/2026	SANTOSH NAIK VS SABITA NAIK	SUBHASIS MOHAPATRA VS	// 0 //	
158	D-RPFAM/2284/2026	PRADEEP KUMAR SAHOO VS KABITA BHUYAN	HAREKRUSHNA DASH VS	// 0 //	AOD20240000001C202600003
159	D-RPFAM/2299/2026	MANISHA MUDULI	PRASANTA KUMAR SAHOO	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SRIKANTA DAS		//	
160	D-RPFAM/2321/2026	RANJIT KUMAR BARDHAN	BEDA PRAKASH PANDA	//	
		VS	VS	()	
		DEEPIKA BARDHAN		//	
161	D-RSA/2276/2026	UPENDRA SAHOO	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	()	
		RABINDRA NATH PRADHAN		//	
162	D-RSA/2288/2026	BIBHUTI BHUSAN MOHANTY	PRADEEP KUMAR PARIDA	//	
		VS	VS	()	
		SANDHYARANI PARIJA		//	
163	D-RSA/2326/2026	TAHALI PRADHAN	NIROD KUMAR SAHU	//	
		VS	VS	()	
		PRAHALLAD PRADHAN		//	
164	D-RVWPET/2112/2026	UNION OF INDIA	PRATIMA NAYAK,C.G.C	//	AOD20220002760C202600002
		VS	VS	()	
		PRONAB PHUKAN		//	
165	D-RVWPET/2160/2026	UNION OF INDIA	PRATIMA NAYAK,C.G.C	//	AOD20220002760C202600003
		VS	VS	()	
		SNEHALATA PADHI		//	
166	D-TRPCL/1871/2026	JITENDRA KUMAR SENAPATI	PRAFULLA KUMAR JENA	//0	
		VS	VS	()	
		HEENA HASMI		//	
167	D-WA/2107/2026	ADDL CHIEF SECRETARY CUM CHAIRMAN OF ORISSA BANKING CORPORATION	DEBASIS KOPARJONA	//	LOD20240000200C202600012
		VS	VS	()	
		RABINARAYAN DAS		//	
168	D-WA/2108/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600011
		VS	VS	()	
		GOPINATH PARIDA		//	
169	D-WA/2110/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600014
		VS	VS	()	
		RAJENDRA KUMAR BEHERA		//	
170	D-WA/2127/2026	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	//	LOD20240000200C202600013
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/2128/2026	SANJAY NAYAK STATE OF ODISHA VS	MANASH RANJAN MOHANTY,A.G.A VS	// // ()	LOD20240000172C202600012
172	D-WA/2129/2026	SUBHASISH PATTNAIK STATE OF ODISHA VS	MANASH RANJAN MOHANTY,A.G.A VS	// // ()	LOD20240000194C202600016
173	D-WA/2153/2026	RANJAN KUMAR PRADHAN STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000172C202600013
174	D-WA/2155/2026	KABITA BHOI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202600015
175	D-WA/2156/2026	SRABANEE MISHRA STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000200C202600014
176	D-WA/2157/2026	ANTARYAMI BALIARSINGH STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000172C202600014
177	D-WA/2158/2026	BASANTI BHOI STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000194C202600017
178	D-WA/2188/2026 WA/101/2026	MALATI BHOI LAXMI SABAR VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600025
179	D-WA/2248/2026	STATE OF ODISHA STATE OF ODISHA VS	PRABHU PRASANNA BEHERA,A.S.C VS	// // ()	LOD20240000194C202600018
180	D-WA/2250/2026	ANJALI KUMARI MOHAPATRA STATE OF ODISHA VS	PRABHU PRASANNA BEHERA,A.S.C VS	// // ()	LOD20240000200C202600015
181	D-WA/2265/2026	RAMESH CHANDRA PAITAL BASANTA KUMAR ROUL VS	SIDHARTHA KUMAR MISHRA VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-WA/2318/2026	SHARMENDRA KUMAR SWAIN AND DABANANDA VS SUNIL KUMAR SAMAL	BINAYA KUMAR MOHANTY VS GOURAV MOHANTY	// () //	
183	D-WP(C)/2101/2026 WP(C)/1779/2026	NEPAL PRUSETH VS BANK OF BARODA, MUMBAI	GOURAV MOHANTY VS RAJJEET ROY	// () //	AOR20220001445C202600004
184	D-WP(C)/2102/2026	JAGYA SENI SAHU VS UNION OF INDIA	RAJJEET ROY VS RANJAN KUMAR ROUT	// () //	AOR20220001462C202600009
185	D-WP(C)/2103/2026	DURYODHAN SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION (BMC)	RANJAN KUMAR ROUT VS BIDESH RANJAN BEHERA	// () //	AOR20230000872C202600003
186	D-WP(C)/2104/2026 WP(C)/1732/2026	TARUN KUMAR MOHANTA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS RAJENDRA NARAYAN ROUT	// () //	
187	D-WP(C)/2105/2026	DIPTI RANJAN SAHU VS THE CHAIRMAN, ODISHA STAFF SELECTION COMMISSION	RAJENDRA NARAYAN ROUT VS JAYANTA KUMAR MAJHI	// () //	AOR20220001558C202600016
188	D-WP(C)/2106/2026	KAMAL LOCHAN SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS KUNAL KUMAR SWAIN	// () //	
189	D-WP(C)/2109/2026 WP(C)/1767/2026	MUKUNDA CHARAN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS BHUBANANANDA LENKA	// () //	
190	D-WP(C)/2113/2026	MITHI SOLANKI VS STATE OF ODISHA	BHUBANANANDA LENKA VS MADHAB LAL AGARWAL	// () //	
191	D-WP(C)/2114/2026	M/S.YUKON ENTERPRISES PVT LTD.,ROURKELA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA-1 DIVISION,	MADHAB LAL AGARWAL VS SAROJ KUMAR DASH	// () //	
192	D-WP(C)/2115/2026	SABITA MANJARI PANIGRAHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS DR. BINODA KUMAR MISHRA	// () //	
193	D-WP(C)/2117/2026	GIRISH CHANDRA MOHANTY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600003

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DEPARTMENT OF HIGHER EDUCATION		//	
194	D-WP(C)/2118/2026	PRASANNA KUMAR SARANGI	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/2119/2026	BICHITRANANDA MOHARANA	KAMALA KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/2120/2026	MAHAMAI SHG, JEYPORE	MANORANJAN PADHY	//	AOD20220003086C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/2121/2026	RASMITA MOHAPATRA	MANORANJAN PADHY	//	AOD20220003086C202600008
		VS	VS	0	
		DURGA NARAYAN MOHAPATRA		//	
198	D-WP(C)/2122/2026	MAA MANGALA PRIMARY FISHERMENS CO-OPERATIVE SOCIETY, PERHAR PATRA	SHASHANK KISHOR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/2123/2026	MAA BHABANI SHG, JEYPORE	MANORANJAN PADHY	//	AOD20220003086C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/2124/2026	MEENA RANI NAYAK	SATYAJIT MUKHERJEE	//	
		VS	VS	0	
		THE COLLECTOR AND DIST.MAGISTRATE, KEONJHAR		//	
201	D-WP(C)/2126/2026	BINOY BHUSAN DAS	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		THE DISTRICT JUDGE, JAJPUR		//	
202	D-WP(C)/2133/2026	DIGAMBARIDEVI INSTITUTE OF MEDICAL SCIENCES, BALASORE	DALESON SHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/2135/2026	AMULYA KUMAR DEHURY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/2136/2026	GHANA SHYAM SANKHUA	SAIBRATA RATH	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/2138/2026	STATE OF ODISHA RUKMANA SAGADIA VS	BHAKTA RANJAN BARIK VS	// // 0	
206	D-WP(C)/2139/2026	STATE OF ODISHA M/S. MISRILALL MINES PRIVATE LIMITED, KOLKATA	PRABHU PRASAD MOHANTY VS	// // 0	
207	D-WP(C)/2140/2026	UNION OF INDIA SUBASH CHANDRA JENA VS	TUSAR KUMAR MISHRA VS	// // 0	
208	D-WP(C)/2141/2026	STATE OF ODISHA M/S.MISRILALL MINES PRIVATE LTD, WEST BENGAL	PRABHU PRASAD MOHANTY VS	// // 0	
209	D-WP(C)/2142/2026	STATE OF ODISHA SANDEEP KUMAR BEURA VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202600011
210	D-WP(C)/2144/2026	REGIONAL TRANSPORT OFFICER, JHARSUGUDA ISWAR CHANDRA BEHERA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	AOD20220001936C202600001
211	D-WP(C)/2145/2026	STATE OF ODISHA DEBASIS NAYAK VS	NALINI KANTA DASH VS	// // 0	
212	D-WP(C)/2146/2026	CHAIRMAN, ODISHA GREAMEEN BANK, BBSR SANJEEB KUMAR RANA VS	NALINI KANTA DASH VS	// // 0	
213	D-WP(C)/2148/2026	BRANCH MANAGER, PUNJAB NATIONAL BANK, BARBIL BRANCH, KEONJHAR NARAYAN PRASAD MISHRA VS	SIBAPRASAD PATI VS	// // 0	
214	D-WP(C)/2151/2026	STATE OF ODISHA MOHAMMED HABIB VS	SAMEER KUMAR DAS VS	// // 0	
215	D-WP(C)/2152/2026	STATE OF ODISHA AJAY KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/2154/2026	SK.NAZIMUDDIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
217	D-WP(C)/2161/2026	AMARENDRA ROUT VS SUB-COLLECTOR, DHENKANAL	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
218	D-WP(C)/2163/2026	MANOJ KUMAR SUNDARAY VS M/S SHARP AGENCIES, KHORDHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
219	D-WP(C)/2164/2026	SUSHMITA PATTANAİK VS AVINASH PADHIARY	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
220	D-WP(C)/2165/2026	CHHATALAL BESHRA VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //	
221	D-WP(C)/2166/2026	THE VILLAGERS OF SUNAPALA, CUTTACK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
222	D-WP(C)/2167/2026	DIBAKAR MAHARANA VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	// 0 //	
223	D-WP(C)/2168/2026	BISWAMBER PATRA VS STATE OF ORISSA	SAMAYA KUMAR RAY VS	// 0 //	
224	D-WP(C)/2171/2026	PRADEEP KUMAR SAHU VS UNION OF INDIA	SUSAMA PRADHAN VS	// 0 //	
225	D-WP(C)/2172/2026	KAILASH CHANDRA PANDA VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
226	D-WP(C)/2173/2026	M/S SITARAM CASHEW INDUSTRIES VS COMMISSIONER OF SALES TAX CT AND GST	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202600003
227	D-WP(C)/2174/2026	M/S VENKATESWAR ENGINEERING WORKS	KSHIROD KUMAR SAHOO	//	AOR20220001352C202600004

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-WP(C)/2175/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
		SABITRI DASH	SATYAJIT SAMAL	//	
		VS	VS	0	
229	D-WP(C)/2176/2026	STATE OF ORISSA		//	
		DHANANJAY PATRA	PADMAJA PATTNAIK	//	
		VS	VS	0	
		BABURAM SUTAR		//	
230	D-WP(C)/2177/2026	DASARATHI MALIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/2178/2026	SASIKANTA MALLICK	PADMAJA PATTNAIK	//	
		VS	VS	0	
		BABURAM SUTAR		//	
232	D-WP(C)/2179/2026	PRASANNA KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/2180/2026	DINABANDHU ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		O.U.A.T BBSR, KHURDA		//	
234	D-WP(C)/2181/2026	BANAJA NAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/2182/2026	GOURAHARI DAS	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/2183/2026	MILU BEHERA	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/2184/2026	BASANTA KUMAR SWAIN	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/2186/2026	SASMITA NAYAK	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/2187/2026	STATE OF ODISHA TIKESWAR SAHU VS	SAROJ KUMAR PADHY VS	// // 0	
240	D-WP(C)/2189/2026	STATE OF ODISHA NANDA KISHOR AGRAWAL @ NAND KISHOR AGRAWAL	MINARAYAN PATEL VS	// // 0	
241	D-WP(C)/2190/2026	STATE OF ODISHA MUNA BEHERA VS	DEBA NARAYAN PATTNAIK VS	// // 0	
242	D-WP(C)/2191/2026	COLLECTOR, DHENKANAL BISHNUPRIYA SAHU VS	DEBASHISH KUMAR PANDA VS	// // 0	
243	D-WP(C)/2192/2026 WP(C)/1783/2026	STATE OF ODISHA KALANDI CHARAN PATRA VS	NIROD KUMAR SAHU VS	// // 0	
244	D-WP(C)/2193/2026	STATE OF ODISHA PABITRA KUMAR SAHU VS	GOPINATH MISHRA VS	// // 0	
245	D-WP(C)/2194/2026	STATE OF ODISHA SANTOSH CHAKRABARTY VS	NARESH CHANDRA JENA VS	// // 0	
246	D-WP(C)/2195/2026	STATE OF ODISHA RAJESH RANJAN SARANGI VS	GOPINATH MISHRA VS	// // 0	
247	D-WP(C)/2196/2026	COMNR OF ENDOWMENTS, ODISHA, BBSR ALOK KUMAR VS	ARUN KUMAR PATRA VS	// // 0	
248	D-WP(C)/2198/2026	STATE OF ODISHA SUSANTA KUMAR SARANGI VS	SAIBRATA RATH VS	// // 0	
249	D-WP(C)/2199/2026	STATE OF ODISHA SUSHAMA KUJUR VS	PRAMOD CHANDRA SEJPADA VS	// // 0	
		THE PRINCIPAL SECY TO GOVT. OF ODISHA, HOME DEPT, BBSR		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/2200/2026	NARAYAN SWAIN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20240000363C202600001
251	D-WP(C)/2202/2026	LAXMIPRIYA NAYAK VS THE TAHASILDAR, JAGATSINGHPUR	PRAMOD CHANDRA SEJPADA VS	// 0 //	
252	D-WP(C)/2205/2026	MANJU SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //	
253	D-WP(C)/2206/2026	SWAGAT KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
254	D-WP(C)/2209/2026	PADMA BEWA VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //	
255	D-WP(C)/2210/2026	SAURAV PRASAD SWAIN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
256	D-WP(C)/2211/2026	MADANCHAN SATNAMI VS HEERAMAN SATNAMI	SUSHANTA KUMAR JOSHI VS	// 0 //	
257	D-WP(C)/2212/2026	MADAN MOHAN SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //	
258	D-WP(C)/2213/2026	SUJATA NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
259	D-WP(C)/2214/2026 WP(C)/1805/2026	ARADHANA MURMU VS UNION OF INDIA	DEBADATTA MOHANTY VS	// 0 //	
260	D-WP(C)/2216/2026	PADMANABHA MAJHI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
261	D-WP(C)/2217/2026	BABAJI CHARAN MOHAPATRA	AJAYA KUMAR TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
262	D-WP(C)/2218/2026	NIRUPUMA PALEI	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/2219/2026	ALOK KUMAR	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/2221/2026	SAIBANI SAHU @ SAHEBANI SAHU	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/2223/2026	NIHARA KANTA BISWAL	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/2225/2026	PRAMILA BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
267	D-WP(C)/2226/2026	SANATAN BEHERA	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/2228/2026	BALARAM SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/2229/2026	MADHUBRATA DASH	ASWINI KUMAR DASH	//	
		VS	VS	0	
		SOUMYA SAMBIT NATH		//	
270	D-WP(C)/2230/2026	MALAY KUMAR DUTTA	PRASANTA KUMAR DAS	//	
		VS	VS	0	
		THE URBAN COOPERATIVE BANK LIMITED, BARIPADA		//	
271	D-WP(C)/2231/2026	NIHALI SETHY @ NEHELI SETHY	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		COLLECTOR, NAYAGARH		//	
272	D-WP(C)/2232/2026	SK CHAND	ARUNA NAYAK	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/2234/2026	THE BRANCH MANAGER-CUM-AUTHORIZE OFFICER, BANK OF CANADA BANK, KENDRAPADA BRANCH TAMAL GOUDA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20240000363C202600002
274	D-WP(C)/2236/2026	RAJENDRA KUMAR TULSI VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20240000363C202600004
275	D-WP(C)/2238/2026	KARUNAKAR MAHAPATRA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20240000363C202600003
276	D-WP(C)/2239/2026	KISHOR CHANDRA MALLIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
277	D-WP(C)/2241/2026	MAA TARINI SHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600026
278	D-WP(C)/2245/2026	LACHHAMAN PANIGRAHI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
279	D-WP(C)/2246/2026	DEBENDRA KUMAR PANDA VS DIRECTOR SECONDARY EDUCATION, BBSR	BIKRAM KESHARI SAHU VS	// 0 //	
280	D-WP(C)/2251/2026	GADADHAR PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
281	D-WP(C)/2252/2026	LAXMAN KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
282	D-WP(C)/2253/2026	HIMADRI TANAYA LENKA VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //	
283	D-WP(C)/2258/2026	BEGUNIA GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	BEGUNIA JENA VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/2260/2026	SASMITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
285	D-WP(C)/2261/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
286	D-WP(C)/2262/2026	M/S.SHREE SHYAM INFRA ALLOYS, CUTTACK VS THE ASSISTANT COMMISSIONER,CT AND GST CIRCLE-II, ODISHA	DEBRAT SETHY VS	// 0 //	
287	D-WP(C)/2267/2026	KARTICK CHANDRA DAS VS STATE BANK OF INDIA, BALASORE	SIDHANT DAS VS	// 0 //	
288	D-WP(C)/2268/2026	LAKSHMIKANTA KALSAR VS STATE OF ODISHA	RAKESH SAHU VS	// 0 //	
289	D-WP(C)/2270/2026	TINAMUNI ORAM VS STATE OF ODISHA	RAMESH KUMAR AGARWAL VS	// 0 //	
290	D-WP(C)/2272/2026	DR.HIMANSU SEKHAR PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
291	D-WP(C)/2273/2026	SOUDAMINI BHOI VS STATE OF ODISHA	RAMESH KUMAR AGARWAL VS	// 0 //	
292	D-WP(C)/2274/2026	BAPUJI KUMAR SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
293	D-WP(C)/2277/2026	BASANT KUMAR CHOUDHURY VS THE OMBUDSMAN I, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	TAPAN MISHRA VS	// 0 //	
294	D-WP(C)/2278/2026	SUDHANSHU SEKHAR PANDA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //	
295	D-WP(C)/2279/2026	ALAKA MOHAPATRA	ABHIRAM SWAIN	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/2280/2026	BALARAM SAHOO	AMITABH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/2281/2026	AMULYA KUMAR PANDA	JYOTSNA RANI TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/2282/2026	SRI PARAMESWAR MAHADEV BIJE, SWAMPATNA, BIRSA	SUKANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/2285/2026	PRAFULLA KUMAR PATEL	ABHIRAM SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/2286/2026	RASHMIREKHA MAHARAJ	SADASIVA PATRA (1)	//	AOD20230000737C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/2287/2026	CHINTAMANI SAHOO	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/2289/2026	MAKARA JENA	HAREKRUSHNA DASH	//	AOD20240000001C202600004
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//	
303	D-WP(C)/2291/2026	MAA TARINI SHG	SUKANTA KUMAR DALAI	//	AOD20240000306C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/2292/2026	DILLIP KUMAR BARIK	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600009
		VS	VS	()	
		PARBATI SENAPATI		//	
305	D-WP(C)/2293/2026	SABITA CHHOTRAY	BIPLABA P.B. BHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/2295/2026	SIPRA ROUT	MANORANJAN PADHI	//	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/2296/2026	STATE OF ODISHA PREMRAJ SAHU VS	GOPAL PRASAD JENA VS	// // ()	
308	D-WP(C)/2297/2026	THE CHAIRMAN, NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI SMT BIJAY LAXMI KHATUA VS	Bijay Kumar Mallick VS	// // ()	AOR20220003439C202600002
309	D-WP(C)/2298/2026	STATE OF ODISHA SONU COMMUNICATION VS	Kajal Sahoo VS	// // ()	AOR20220001613C202600008
310	D-WP(C)/2300/2026	JOINT COMMISSIONER OF STATE TAX PRITAM SINGH VS	CHANDRAKANTA NAYAK VS	// // ()	
311	D-WP(C)/2301/2026	UNION OF INDIA GREWAL MINERALS AND METALS LLP, KEONJHR VS	AKASH ACHARYA VS	// // ()	
312	D-WP(C)/2303/2026	STATE OF ODISHA DR. DEBASHIS MOHAPATRA VS	NIRANJAN BISWAL VS	// // ()	
313	D-WP(C)/2305/2026	STATE OF ORISSA SAGARIKA MOHAPATRA VS	NIHAR RANJAN MOHANTY VS	// // ()	
314	D-WP(C)/2306/2026	THE URBAN CO-OPERATIVE BANK LTD.CUTTACK BHIKARI SINGH VS	ANAM CHARAN PANDA VS	// // ()	
315	D-WP(C)/2307/2026	STATE OF ODISHA PETER ORAM @ PETER MINZ VS	TUSAR KUMAR MISHRA VS	// // ()	
316	D-WP(C)/2308/2026	STATE OF ODISHA MAHESH KUMAR MODI VS	SOUMYA MISHRA VS	// // ()	
317	D-WP(C)/2309/2026	ADDL. DIST. MAGISTRATE CUM DIST. REGISTRAR, CUTTACK CHINMAYA KUMAR SAHU VS	LALATENDU SAMANTARAY VS	// // ()	
		THE SINIOR DIVISIONAL MANAGER, L.I.C. OF INDIA, CUTTACK		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/2310/2026	M/S.TRANSPOWER, MAYURBHANJ VS MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD, BBSR	SATYABRATA SENAPATI VS ANAM CHARAN PANDA	// 0 //	
319	D-WP(C)/2311/2026	DEBASMITA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS RAMESH KUMAR AGARWAL	// 0 //	
320	D-WP(C)/2312/2026	TINAMUNI ORAM VS STATE OF ODISHA	RAMESH KUMAR AGARWAL VS SOURAV SUMAN BHUYAN	// 0 //	
321	D-WP(C)/2313/2026	TAPAN CHANDRA NAIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS JAYDEEP PAL	// 0 //	
322	D-WP(C)/2314/2026	AMAN PATEL VS HDFC BANK, MUMBAI	JAYDEEP PAL VS ASHWINI KUMAR DAS	// 0 //	
323	D-WP(C)/2315/2026	SUDHANSHU BEHERA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS PRAVASH CHANDRA JENA	// 0 //	
324	D-WP(C)/2316/2026	SHANKARSAN DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS Kajal Sahoo	// 0 //	
325	D-WP(C)/2317/2026	REGULATED MARKET COMMITTEE VS ITO, WARD BARGARH , INCOME TAX OFFICE	Kajal Sahoo VS NIRANJAN PANDA	// 0 //	AOR20220001613C202600009
326	D-WP(C)/2320/2026	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS DEEPAK RANJAN SUNDARAY	// 0 //	
327	D-WP(C)/2323/2026	JOGENDRANATH DANDSENA VS STATE OF ORISSA	DEEPAK RANJAN SUNDARAY VS BHARAT JALLI	// 0 //	
328	D-ABLAPL/1693/2026	MD RAHISUDDIN VS STATE OF ODISHA	BHARAT JALLI VS JAYANTA KUMAR MAJHI	// 0 //	AOD20240000581C202600005
329	D-ABLAPL/1696/2026	SHRIHARI BEHERA @ SIBASHIS BEHERA	JAYANTA KUMAR MAJHI	BALIAPAL /401 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/1697/2026	BHABANI SHANKAR MAHURI @ BHAGABAN MAHURI	ANANTA KUMAR MAJHI	BALIAPAL /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/1698/2026	BABU BEHERA	PRIYA RANJAN SINGH	DHENKANAL SADAR /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/1704/2026	PRAHALLAD MISTRI @ PULU	PRAKASH CHANDRA DASH	MARINE PS AT JAMBO /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/1707/2026	RATNAKAR NAYAK @ RINTU	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/1709/2026	BHABANI SHANKAR PRUSTY	BIDYALOK MOHAPATRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/1713/2026	KRUSHNA CHANDRA BARIK @ PAPU BARIK	JEMIMA SARKAR	TALSARA /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/1714/2026	PREMRAJ MEHER	SUSANTA KUMAR SAHU	PAIKMAL /241 /2025	AOR20240001059C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/1715/2026	SUJIT KUMAR ROUT @ TERU LUCKY	SAPAN KUMAR LENKA	BADAMBADI /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/1717/2026	RAJESH BALIARSINGH	PUSPAMITRA MOHAPATRA	JEYPORE TOWN /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/1718/2026	SANJAY SETH	JYOTIRMAYA SAHOO	ATTABIRA /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/1722/2026	KANHU CHARAN PALTASINGH	ASIT KUMAR JENA	PIPLI /674 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/1723/2026	STATE OF ODISHA TITU SAMAL VS	ANADI CHARAN NAYAK VS	// ERASAMA /18 /2026 ()	
342	D-ABLAPL/1726/2026	STATE OF ODISHA BIKRAM MALLICK VS	SK. ZAFARULLA VS	// GHANTAPADA /194 /2025 ()	
343	D-ABLAPL/1728/2026	STATE OF ODISHA MANOJ KUMAR DAS VS	ASHOK KUMAR DAS VS	// VIGILANCE PS (BERHAMPUR) /18 /2019 ()	
344	D-ABLAPL/1735/2026	STATE OF ODISHA(VIG.) PRAKASH KUMAR ROUT VS	BIBHUTI RANJAN MOHANTY VS	// TIGIRIA /76 /2023 ()	
345	D-ABLAPL/1739/2026	STATE OF ODISHA AMULYA PEREI VS	LALITENDU BHUYAN VS	// NANDIPADA /401 /2025 ()	
346	D-ABLAPL/1740/2026	STATE OF ODISHA JOSEPH RAIKA VS	SUCHIT KUMAR NAYAK VS	// R.UDAYAGIRI /155 /2021 ()	
347	D-ABLAPL/1741/2026	STATE OF ODISHA NABIN MANDAL VS	SUCHIT KUMAR NAYAK VS	// R.UDAYAGIRI /155 /2021 ()	
348	D-ABLAPL/1746/2026	STATE OF ODISHA MD.TOSHIB KHAN @ TUSIF VS	BISWARANJAN DALAI VS	// DERABIS /10 /2026 ()	AOR20220003722C202600017
349	D-ABLAPL/1747/2026	STATE OF ODISHA KALIA @ NIRANJAN ROUT VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /152 /2012 ()	
350	D-ABLAPL/1748/2026	STATE OF ODISHA SAZIA NAFEES VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /26 /2026 ()	
351	D-ABLAPL/1751/2026	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /623 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/1752/2026	SK. SONA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 () //	
353	D-ABLAPL/1754/2026	BHAGYADHAR RANASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHENKANAL SADAR /22 /2026 () //	
354	D-ABLAPL/1757/2026	MADHABIKA PANDA @ PATRA VS STATE OF ODISHA(VIG.)	SIBA PRASAD PATRA VS	CUTTACK VIGILANCE /12 /2025 () //	
355	D-ABLAPL/1758/2026	BULBUL DAS @ KHANA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /490 /2025 () //	
356	D-ABLAPL/1759/2026	HAGURA @ RAGHUNATH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 () //	
357	D-ABLAPL/1760/2026	SUSHANTA SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /274 /2025 () //	
358	D-ABLAPL/1761/2026	SARBESWAR BHUYAN @ BHUAN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /10 /2026 () //	
359	D-ABLAPL/1763/2026	BALAKRUSHNA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /127 /2025 () //	
360	D-ABLAPL/1764/2026	APARAJITA NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	JAGATPUR /763 /2025 () //	
361	D-ABLAPL/1768/2026	RAMACHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	NIMAPADA /1 /2026 () //	
362	D-ABLAPL/1769/2026	SABITA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 () //	
363	D-ABLAPL/1772/2026	ALOK KUMAR BEHERA	SHRIYA MISHRA	JENAPUR /441 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/1773/2026	DHIRU BEHERA @ DHIRENDRA BEHERA	ROHIT RANJAN RAY	BEGUNIA P.S. /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/1775/2026	BAPUNA @ DHIRENDRA BASTIA	MANORANJAN KHATUA	NIALI /43 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/1778/2026	NARENDRA ROUT	MANORANJAN KHATUA	MAHANGA /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/1779/2026	JUDHISTHIRA SAHOO	CHIRANJIB ROUT	KANIHA /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/1780/2026	DOUPADI SAHU	BHARAT BHUSAN ROUSTRAY	KHAMAR /517 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/1781/2026	KANHU @ DIBYARANJAN BAL	CHIRANJIB ROUT	TALCHER TOWN /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/1784/2026	ANURAG DEBATA	CHIRANJIB ROUT	LAHUNIPADA /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/1786/2026	JUDHISTHIRA SAHOO	CHIRANJIB ROUT	KANIHA /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/1795/2026	RAMA CHANDRA SAMANTARAY	MANAS KUMAR CHAND	KHURDA MODEL /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/1796/2026	SK. NASIR	JNYANANANDA PANDA	BHARATPUR PS /867 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/1798/2026	MOHAN GALARI @ MOHAN GOLLARI	ARUPANANDA GOSWAMY	BOIPARIGUDA /132 /2018	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/1799/2026	STATE OF ODISHA CHITTA RANJAN SAHU @ PINKU SAHU VS	SARAT KUMAR JENA VS	// KHALLIKOTE /821 /2025 ()	
376	D-ABLAPL/1801/2026	STATE OF ODISHA JAGA HARICHANDAN @ DIWANA HARICHANDAN VS	SAILAZA NANDAN DAS VS	// AIR FIELD P.S. /105 /2025 ()	
377	D-ABLAPL/1802/2026	STATE OF ODISHA MAHENDRA BINDHANI VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202600020
378	D-ABLAPL/1804/2026	STATE OF ODISHA SATYAJIT SAHOO VS	PRABHAT KUMAR PRAHARAJ VS	// CUTTACK SADAR /28 /2026 ()	
379	D-ABLAPL/1805/2026	STATE OF ODISHA SK.MURSAD VS	PRATIK DASH VS	// MARINE CHUDAMANI /84 /2025 ()	
380	D-ABLAPL/1808/2026	STATE OF ODISHA BIJAY KUMAR NAIK VS	DIGAMBAR SETHI VS	// TIKIRI /211 /2025 ()	
381	D-ABLAPL/1810/2026	STATE OF ODISHA SIDHANTA KUMAR ROUT VS	JASHOBANTA DASH VS	// KHUNTUNI /278 /2025 ()	
382	D-ABLAPL/1812/2026	STATE OF ODISHA BANTI @ MANISH MAHARANA VS	JAYADEBA BEHERA VS	// RANPUR /7 /2026 ()	AOD20240000366C202600011
383	D-ABLAPL/1818/2026	STATE OF ODISHA MANTI @ SATISH MAHARANA VS	JAYADEBA BEHERA VS	// RANPUR /7 /2026 ()	AOD20240000366C202600012
384	D-ABLAPL/1822/2026	STATE OF ODISHA ISWAR KANHAR VS	ARUN KUMAR ACHARYA VS	// GOCHHAPADA /229 /2025 ()	
385	D-ABLAPL/1823/2026	STATE OF ODISHA BHABAGRAHI DIGAL VS	DIBYA JYOTI SAHOO VS	// GOCHHAPADA /49 /2024 ()	AOD20240000587C202600011
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/1825/2026	TENTU DAS @ CHAKRADHAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /623 /2025 () //	AOD20240000001C202600002
387	D-ABLAPL/1826/2026	KANHA BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /63 /2025 () //	
388	D-ABLAPL/1827/2026	BRAJABANDHU DALAI @ BRAJA DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /52 /2022 () //	
389	D-ABLAPL/1828/2026	BANA @ ABHIMANAYU JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /435 /2025 () //	
390	D-ABLAPL/1829/2026	MANGARAJ BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /362 /2025 () //	
391	D-ABLAPL/1830/2026	SOMANATH DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /190 /2025 () //	
392	D-ABLAPL/1831/2026	GANGADHAR BHOL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /10 /2026 () //	
393	D-ABLAPL/1833/2026	SK. MISKIN @ BHULU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOPALPUR /171 /2025 () //	AOD20240000587C202600012
394	D-ABLAPL/1834/2026	MOHATARA ALLI KHAN @ MOTAHAR ALLI KHAN VS STATE OF ODISHA	ANIL KUMAR DALAI VS	BADAGODA P.S. /677 /2025 () //	
395	D-ABLAPL/1835/2026	SEKH MOHAMMAD WAJID @ CHHOTKA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGDALPUR /3 /2026 () //	
396	D-ABLAPL/1839/2026	BIREN PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	KISHORENAGAR (ANUGUL) /7 /2026 () //	
397	D-ABLAPL/1841/2026	SAGAR TARAI	SAROJ RANJAN SUBUDHI	JENAPUR /164 /2020	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-ABLAPL/1844/2026	STATE OF ODISHA CHAMPABATI MAJHI	BIKRAM KESHARI RAJ	BANKI /14 /2026	
		VS	VS	()	
399	D-ABLAPL/1847/2026	STATE OF ODISHA RINA PATRA	MITU KUMAR BISWAL	RAJKANIKA /137 /2020	AOD20240000430C202600003
		VS	VS	()	
400	D-ABLAPL/1848/2026	STATE OF ODISHA ARUNA DASH @ AAUNA	RAKESH RANJAN DASH	PIPLI /764 /2025	
		VS	VS	()	
401	D-ABLAPL/1850/2026	STATE OF ODISHA BISWAJIT DASH @ CHIKU DASH	RAKESH RANJAN DASH	PIPLI /764 /2025	
		VS	VS	()	
402	D-ABLAPL/1852/2026	STATE OF ODISHA RAMACHANDRA SAHOO	MANOJ KUMAR PATI	KAKATAPUR /311 /2025	
		VS	VS	()	
403	D-ABLAPL/1855/2026	STATE OF ODISHA RAJANIKANTA NAIK	BISWAMBAR MOHANTY	ANGUL TOWN /43 /2026	
		VS	VS	()	
404	D-ABLAPL/1857/2026	STATE OF ODISHA LITU @ DIBYASHANKAR @ DIBYASINGH DASH	BIKASH KUMAR PRADHAN	REAMAL /96 /2025	AOR20220002993C202600001
		VS	VS	()	
405	D-ABLAPL/1861/2026	STATE OF ODISHA GUNIL KUMAR NAIK	BISWAMBAR MOHANTY	ANGUL TOWN /43 /2026	
		VS	VS	()	
406	D-ABLAPL/1864/2026	STATE OF ODISHA JHILEE MALIK @ NISHA MAHARANA	GHANASHYAM MUDULI	BOLANGIR SADAR /29 /2026	AOD20260000009C202600002
		VS	VS	()	
407	D-ABLAPL/1867/2026	STATE OF ODISHA KAMAL KUMAR PRADHAN	AMAR MOHANTY	KHURDA MODEL /676 /2022	
		VS	VS	()	
408	D-ABLAPL/1868/2026	STATE OF ODISHA SUKURU PATRA	AMLAN SHAKTI PAUL	BHARATPUR PS /452 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
409	D-ABLAPL/1869/2026	STATE OF ODISHA DEBARAJ BARIK VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /349 /2025 ()	
410	D-ABLAPL/1872/2026	STATE OF ODISHA KANHU CHARAN JENA @ KANHU JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SINGLA /280 /2025 ()	AOD20240000587C202600013

# ORISSA HIGH COURT

MISC CASES FILED on :16/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/2823/2018 WPC(OAC)/2823/2018	SUKANT SAHOO MP	M/S.K.K.SWAIN	1/2026
2	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		1/2026
3	D-WPC(OAC)/2824/2018 WPC(OAC)/2824/2018	BASANTA KUMAR JENA MP	M/S.K.K.SWAIN	2/2026
4	D-EXP/1140/2026 EXP/ /	KRISHNA CHANDRA MISHRA MP	JITENDRA KUMAR MISHRA (2)	2/2026
5	D-TRPCRL/1871/2026 TRPCRL/ /	JITENDRA KUMAR SENAPATI MP	PRAFULLA KUMAR JENA	9/2026
6	D-JCRLA/18060/2024 JCRLA/107/2024	SURESH PRADHAN MP	ADV	9/2026
7	D-SA/173/1996 SA/173/1996	STATE MP	A.S.C	9/2026
8	D-SA/173/1996 SA/173/1996	STATE MP	A.S.C	10/2026
9	D-SA/173/1996 SA/173/1996	STATE MP	A.S.C	11/2026
10	D-CRLMP/2574/2024 CRLMP/181/2024	K.KANTAMMA REDDY MP		12/2026
11	D-CRLMP/38232/2025 CRLMP/1704/2025	DAMODAR NAYAK MP		13/2026
12	D-LAA/2254/2026 LAA/ /	URBASI PANIGRAHI MP	SOUGAT DASH	14/2026
13	D-RVWPET/2112/2026 RVWPET/ /	UNION OF INDIA MP	PRATIMA NAYAK,C.G.C	22/2026
14	D-CMAPL/25499/2025 CMAPL/193/2025	PRAFULLA CHANDRA BEHERA MP	M/S A.C.MOHANTY, L.PATNAIK, S.K.BHAGAT	23/2026
15	D-RVWPET/53657/2025 RVWPET/9/2026	UNION OF INDIA MP	ADV	23/2026
16	D-CMAPL/53055/2025 CMAPL/9/2026	MAGUNI @ MAGU BHOI MP	SOUGAT DASH	24/2026
17	D-RVWPET/53912/2025 RVWPET/294/2025	GAJENDRA NAYAK MP	AMIT PRASAD BOSE	24/2026
18	D-RVWPET/2160/2026 RVWPET/ /	UNION OF INDIA MP	PRATIMA NAYAK,C.G.C	25/2026
19	D-CONTC/25474/2025 CONTC/2755/2025	SHRADHAKAR MOHANTY MP	M/S BHABANI SANKAR TRIPATHY (1) , A.TRIPATHY, A.SAHOO	33/2026
20	D-CONTC/44717/2025 CONTC/5263/2025	LAXMIDHAR BEHERA MP	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	34/2026
21	D-CONTC/44717/2025 CONTC/5263/2025	LAXMIDHAR BEHERA MP	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	35/2026
22	D-MATA/41082/2025 MATA/21/2026	GAGAN DASH MP	PRASANTA KUMAR SAHOO	36/2026
23	D-CONTC/44717/2025 CONTC/5263/2025	LAXMIDHAR BEHERA MP	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	36/2026
24	D-CONTC/44717/2025 CONTC/5263/2025	LAXMIDHAR BEHERA MP	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	37/2026
25	D-MATA/224/2023 MATA/224/2023	RAJESH MOHANTY MP		37/2026
26	D-RPFAM/49018/2025	RUCHIKA SWAIN	PRADEEP KUMAR KHUNTIA	

	RPFAM/16/2026	MP		37/2026
27	D-RPFAM/45922/2025	MIR IMTEAYAZ ALAM	MAMATA MISHRA	
	RPFAM/27/2026	MP		38/2026
28	D-MATA/224/2023	RAJESH MOHANTY		
	MATA/224/2023	MP		38/2026
29	D-CONTC/44717/2025	LAXMIDHAR BEHERA	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	
	CONTC/5263/2025	MP		38/2026
30	D-RPFAM/48918/2025	TAPASI JENA	SOMANATH NANDA	
	RPFAM/ /	MP		39/2026
31	D-CONTC/44717/2025	LAXMIDHAR BEHERA	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	
	CONTC/5263/2025	MP		39/2026
32	D-MATA/2249/2026	ARUNA KUMARI BEHERA	PRAHALLAD MAHALI	
	MATA/ /	MP		39/2026
33	D-CONTC/44717/2025	LAXMIDHAR BEHERA	JAJATI KISHORE MOHANTY,S.SENAPATI,L.DAS, M.DASH	
	CONTC/5263/2025	MP		40/2026
34	D-RPFAM/2256/2026	SANTOSH NAIK	SUBHASIS MOHAPATRA	
	RPFAM/ /	MP		40/2026
35	D-MATA/54374/2025	RABINDRA KUMAR BARADA	PRAVASH CHANDRA JENA	
	MATA/ /	MP		40/2026
36	D-RPFAM/2321/2026	RANJIT KUMAR BARDHAN	BEDA PRAKASH PANDA	
	RPFAM/ /	MP		41/2026
37	D-FAO/2125/2026	MANAGER LEGAL, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD.		
	FAO/ /	MP		46/2026
38	D-FAO/2130/2026	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		47/2026
39	D-FAO/2130/2026	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		48/2026
40	D-FAO/2130/2026	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		49/2026
41	D-BLAPL/34636/2025	JIBAN KRISHNA PARIDA		
	BLAPL/11958/2025	MP		49/2026
42	D-BLAPL/1755/2026	PRASANTA SAMAL @ PRASANTA	NITYANANDA PANDA	
	BLAPL/ /	MP		50/2026
43	D-FAO/2131/2026	MANAGER LEGAL, M/S. RELIANCE GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		50/2026
44	D-FAO/49672/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., KHORDHA		
	FAO/560/2025	MP		51/2026
45	D-FAO/2132/2026	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		52/2026
46	D-FAO/2143/2026	D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		53/2026
47	D-ABLAPL/39189/2025	GHANASHYAM KARNA		
	ABLAPL/14707/2025	MP		96/2026
48	D-CRLREV/1705/2026	LAXMIDHAR MALLICK	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		97/2026
49	D-ABLAPL/16517/2021	KALU CHARAN JENA		
	ABLAPL/16517/2021	MP		97/2026
50	D-ABLAPL/23988/2025	RAHAN KHASLA @ MUKESH		
	ABLAPL/9407/2025	MP		98/2026
51	D-CRLREV/37134/2025	SAJIT KUMAR LENKA	DILIP KUMAR MISRA	
	CRLREV/53/2026	MP		98/2026
52	D-CRLREV/27883/2025	ASHOK KUMAR MAHANA	RAMDAS ACHARY	
	CRLREV/658/2025	MP		99/2026
53	D-ABLAPL/38282/2025	MANORAMA SRICHANDAN		
	ABLAPL/14395/2025	MP		99/2026
54	D-ABLAPL/37199/2025	BABLU BIRUA @ SAMAD @ PURTY @ HARIRAJ PURTY		
	ABLAPL/13994/2025	MP		100/2026
55	D-CRLREV/40659/2025	KRUSHNA CHANDRA NAIK	AMLAN SHAKTI PAUL	
	CRLREV/55/2026	MP		100/2026
56	D-ABLAPL/4295/2021	PARSURAM DADABA		
	ABLAPL/4295/2021	MP		101/2026
57	D-CRLREV/40010/2025	MARTAND SHARDUL	SUPRIYO RANJAN MAHAPATRA	
	CRLREV/ /	MP		101/2026

58	D-CRLREV/35809/2025 CRLREV/58/2026	PEER MAHAMMAD KHAN @ PEER KHAN SANDEEP RAJ PANDA MP		102/2026
59	D-ABLAPL/38802/2025 ABLAPL/14602/2025	UDIT NARAYAN PRADHAN MP	RAJJEET ROY	102/2026
60	D-ABLAPL/37464/2025 ABLAPL/14319/2025	BALARAM BEHERA MP		103/2026
61	D-CRLREV/37822/2025 CRLREV/59/2026	SAKYASINGH PANDA MP	PRAVAT KUMAR MOHANTY	103/2026
62	D-CRLREV/1870/2026 CRLREV/ /	RAJENDRA MOHANTY MP	BIGYAN KUMAR SHARMA(SR. ADV.)	104/2026
63	D-CMP/55558/2025 CMP/76/2026	TILLOTAMA PARIDA MP	SUMIT KUMAR MOHANTY	110/2026
64	D-CMP/2147/2026 CMP/ /	HIMANSHU SEKHAR SRICHANDAN MP	PRONoy MOHANTY	111/2026
65	D-CMP/2169/2026 CMP/ /	POREDDI BHANUMURTY @ PORREDI BHANUMURTY MP		112/2026
66	D-CMP/53432/2025 CMP/107/2026	JAYANTI BALA SAHOO MP	BIBHU PRASAD DAS	113/2026
67	D-CMP/544/2019 CMP/544/2019	SK.MUSTAK MP	M/S.DAYANANDA MOHAPATRA	114/2026
68	D-CMP/544/2019 CMP/544/2019	SK.MUSTAK MP	M/S.DAYANANDA MOHAPATRA	115/2026
69	D-CMP/50874/2025 CMP/109/2026	SARASWATI PATRA MP	NIRANJAN PRASAD PATRA	116/2026
70	D-CMP/2207/2026 CMP/ /	ABHIMANYU SAHU MP	PRASANTA KUMAR SATAPATHY	117/2026
71	D-CMP/2203/2026 CMP/ /	SANTOSH KUMAR SAHU MP	KARUNAKAR RATH	118/2026
72	D-CMP/2215/2026 CMP/ /	SUNIL MUNDA MP	PRASANTA KUMAR SATAPATHY	119/2026
73	D-CMP/47220/2025 CMP/1898/2025	TILOTTAMA SENDHA MP	GOPAL PRASAD JENA	120/2026
74	D-CMP/2240/2026 CMP/ /	RAMESH CHANDRA NAYAK MP	AMIT PRASAD BOSE	121/2026
75	D-CMP/42622/2025 CMP/1813/2025	SUBRAT KUMAR PASAYAT MP	KALPATARU MISHRA	122/2026
76	D-CMP/2271/2026 CMP/ /	RAJENDRA NARAYAN SETH MP	SHRADHA DAS	123/2026
77	D-RSA/12790/2025 RSA/192/2025	DURGA MADHAB SAHU MP	SAIBRATA RATH	124/2026
78	D-CMP/52488/2025 CMP/ /	SUSAMA RANI RAY MP	ASIT KUMAR CHAUDHURY	124/2026
79	D-CMP/2283/2026 CMP/ /	KOINO KIMBAKA MP	SANTOSH KUMAR DASH	125/2026
80	D-RSA/12790/2025 RSA/192/2025	DURGA MADHAB SAHU MP	SAIBRATA RATH	125/2026
81	D-CMP/49792/2025 CMP/114/2026	NALINI SAHOO MP	BHASKAR CHANDRA PANDA	126/2026
82	D-RSA/455/2023 RSA/455/2023	BASANTRAM NAYAK MP	RAMDAS ACHARY	126/2026
83	D-RSA/2276/2026 RSA/ /	UPENDRA SAHOO MP	AJIT CHANDRA MOHAPATRA	127/2026
84	D-CMP/49792/2025 CMP/114/2026	NALINI SAHOO MP	BHASKAR CHANDRA PANDA	127/2026
85	D-CMP/2319/2026 CMP/ /	PANCHAMI @ PANCHALI NAYAK MP	KALPATARU KHUNTIA	128/2026
86	D-RSA/97/2018 RSA/97/2018	KHIROD CH.DASH MP	M/S.AJODHYA RANJAN DASH	128/2026
87	D-CMP/2322/2026 CMP/ /	SARALA NAYAK MP	GOPAL PRASAD JENA	129/2026
88	D-RSA/2326/2026 RSA/ /	TAHALI PRADHAN MP	NIROD KUMAR SAHU	129/2026
89	D-CMP/2322/2026	SARALA NAYAK	GOPAL PRASAD JENA	

	CMP/ /	MP		130/2026
90	D-CMP/2327/2026	KAILASH CHANDRA SAHOO	BIDYADHAR MANSING	
	CMP/ /	MP		131/2026
91	D-MACA/27160/2024	M/S.RELIANCE GENERAL INSURANCE COMPANY LIMITED		
	MACA/698/2024	MP		164/2026
92	D-MACA/54227/2025	PRAVATI ROURAY	DEBASISH PATNAIK	
	MACA/6/2026	MP		165/2026
93	D-MACA/2137/2026	MANAGER LEGAL, M/S. RELIANCE GENERAL INSURANCE CO. LTD.,KHURDA		
	MACA/ /	MP		166/2026
94	D-MACA/2137/2026	MANAGER LEGAL, M/S. RELIANCE GENERAL INSURANCE CO. LTD.,KHURDA		
	MACA/ /	MP		167/2026
95	D-MACA/50743/2025	PADMA CHARAN MUDULI	PRADEEP KUMAR MISHRA	
	MACA/71/2026	MP		168/2026
96	D-MACA/51083/2025	JANGYASINI PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/72/2026	MP		169/2026
97	D-MACA/50747/2025	SUBASH RANA	PRADEEP KUMAR MISHRA	
	MACA/73/2026	MP		170/2026
98	D-MACA/2220/2026	RAMESH CHANDRA NATH	DEBASISH PATNAIK	
	MACA/ /	MP		171/2026
99	D-MACA/2220/2026	RAMESH CHANDRA NATH	DEBASISH PATNAIK	
	MACA/ /	MP		172/2026
100	D-MACA/2235/2026	RANJAN KUMAR BARIK	DEBASISH PATNAIK	
	MACA/ /	MP		173/2026
101	D-MACA/2235/2026	RANJAN KUMAR BARIK	DEBASISH PATNAIK	
	MACA/ /	MP		174/2026
102	D-MACA/2244/2026	NARAYAN SARANGI	DEBASISH PATNAIK	
	MACA/ /	MP		175/2026
103	D-MACA/2244/2026	NARAYAN SARANGI	DEBASISH PATNAIK	
	MACA/ /	MP		176/2026
104	D-MACA/2257/2026	NARAYAN NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		177/2026
105	D-MACA/2257/2026	NARAYAN NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		178/2026
106	D-MACA/2263/2026	SANJIB KUMAR NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		179/2026
107	D-MACA/2263/2026	SANJIB KUMAR NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		180/2026
108	D-MACA/2269/2026	SITA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		181/2026
109	D-MACA/2269/2026	SITA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		182/2026
110	D-MACA/2275/2026	BHANJAN KUMAR SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		183/2026
111	D-MACA/2275/2026	BHANJAN KUMAR SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		184/2026
112	D-CRLA/513/2021	DILLIP MAKHAL	PUSPAMITRA MOHAPATRA,M/S.SOUMYA KANTA TRIPATHY,ASHIR	
	CRLA/513/2021	MP		206/2026
113	D-CRLA/25217/2024	AKSHAYA KUMAR SAHOO	DIPTIREKHA NANDA	
	CRLA/836/2024	MP		207/2026
114	D-CRLA/1756/2026	RAJARAM BISHOYI	SISIRA PANIGRAHI	
	CRLA/ /	MP		208/2026
115	D-CRLA/1756/2026	RAJARAM BISHOYI	SISIRA PANIGRAHI	
	CRLA/ /	MP		209/2026
116	D-CRLA/1792/2026	PANCHANAN NAIK	C.KASTURI	
	CRLA/ /	MP		210/2026
117	D-CRLA/1792/2026	PANCHANAN NAIK	C.KASTURI	
	CRLA/ /	MP		211/2026
118	D-CRLA/1794/2026	BHALU @ SIRAJ ALLI	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		212/2026
119	D-CRLA/1604/2024	THABIRA@CHHABIRA PATEL@CHHABIRA	ANUPAM KUMAR SAHU, C.KASTURI	
	CRLA/93/2024	MP		213/2026
120	D-CRLA/1794/2026	BHALU @ SIRAJ ALLI	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		214/2026

121	D-CRLA/1806/2026 CRLA/ /	JANAKA NAIK MP	AMIT KUMAR NATH	215/2026
122	D-CRLA/1806/2026 CRLA/ /	JANAKA NAIK MP	AMIT KUMAR NATH	216/2026
123	D-CRLA/1820/2026 CRLA/ /	SATYA PRAKASH BEHERA MP	MANAS RANJAN BAUG	217/2026
124	D-CRLA/1820/2026 CRLA/ /	SATYA PRAKASH BEHERA MP	MANAS RANJAN BAUG	218/2026
125	D-CRLMC/40495/2025 CRLMC/33/2026	AMARESH ROUT MP	BRUNDABAN ROUT	218/2026
126	D-CRLA/40411/2025 CRLA/64/2026	RITIK DIGAL MP	LAXMAN PRADHAN	219/2026
127	D-CRLMC/37673/2025 CRLMC/221/2026	DR.SANDEEP KUMAR PRUSTY MP	PRAVASH CHANDRA JENA	219/2026
128	D-CRLMC/30988/2025 CRLMC/4164/2025	SANJAY KESHARI MOHAPATRA MP		220/2026
129	D-CRLA/40411/2025 CRLA/64/2026	RITIK DIGAL MP	LAXMAN PRADHAN	220/2026
130	D-CRLMC/33742/2025 CRLMC/4609/2025	CHINTU@MANOJ KUMAR SAHOO MP	BISWARANJAN DALAI	221/2026
131	D-CRLA/1863/2026 CRLA/ /	BINOD KUMAR PANDA MP	TARA PRASAD MOHAPATRA	221/2026
132	D-CRLA/1863/2026 CRLA/ /	BINOD KUMAR PANDA MP	TARA PRASAD MOHAPATRA	222/2026
133	D-CRLMC/1725/2026 CRLMC/ /	RAM PRATAP SINGH MP	SOUMYA MISHRA	222/2026
134	D-CRLMC/40003/2025 CRLMC/224/2026	BASANTA MAJHI MP	MANAS KUMAR CHAND	223/2026
135	D-CRLA/1866/2026 CRLA/ /	PRADEEP KUMAR ROUT MP	DEBASIS SARANGI	223/2026
136	D-CRLMC/1738/2026 CRLMC/ /	ASWIN KUMAR PATRO MP	BIBHUPRASAD MISHRA	224/2026
137	D-CRLA/39624/2025 CRLA/1469/2025	NARESH JENA MP	PRAVASH CHANDRA JENA	224/2026
138	D-CRLMC/1745/2026 CRLMC/ /	SURENDRA PRASAD DHAL MP	ARUN KUMAR DAS	225/2026
139	D-CRLA/1866/2026 CRLA/ /	PRADEEP KUMAR ROUT MP	DEBASIS SARANGI	225/2026
140	D-CRLMC/40690/2025 CRLMC/232/2026	SACHIDANANDA SAHU MP	KIRTAM BADHEI	226/2026
141	D-CRLA/1873/2026 CRLA/ /	AJIT MAJHI MP	PRABHAV BEHERA	226/2026
142	D-CRLMC/1853/2026 CRLMC/ /	BANSIDHAR PRADHAN MP	AMIT PRASAD BOSE	227/2026
143	D-CRLA/1873/2026 CRLA/ /	AJIT MAJHI MP	PRABHAV BEHERA	227/2026
144	D-CRLMC/1860/2026 CRLMC/ /	CHANDAN KUMAR MISHRA MP	SHIB SHANKAR MOHANTY	228/2026
145	D-CRLMC/40690/2025 CRLMC/232/2026	SACHIDANANDA SAHU MP	KIRTAM BADHEI	229/2026
146	D-WA/2107/2026 WA/ /	ADDL CHIEF SECRETARY CUM CHAIRMAN OF ORISSA STEEL ROLLING CORPORATION, MP	DEBASIS SARANGI	247/2026
147	D-WA/2107/2026 WA/ /	ADDL CHIEF SECRETARY CUM CHAIRMAN OF ORISSA STEEL ROLLING CORPORATION, MP	DEBASIS SARANGI	248/2026
148	D-WA/2107/2026 WA/ /	ADDL CHIEF SECRETARY CUM CHAIRMAN OF ORISSA STEEL ROLLING CORPORATION, MP	DEBASIS SARANGI	249/2026
149	D-WA/2108/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	250/2026
150	D-WA/2108/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	251/2026
151	D-WA/2110/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	252/2026
152	D-WA/2110/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		253/2026
153	D-WA/37/2015 WA/37/2015	SMT.BAIJAYANTI BISWAL MP	M/S D.ROUTRAY,S.PATRA,S.RATH,A.ROUT,S.J.MOHANTY	254/2026
154	D-WA/49692/2025 WA/1880/2025	SAROJ PANDA MP	GOPINATH MISHRA	255/2026
155	D-WA/35781/2025 WA/94/2026	STATE OF ODISHA MP	BIBEKANANDA NAYAK	256/2026
156	D-WA/35781/2025 WA/94/2026	STATE OF ODISHA MP	BIBEKANANDA NAYAK	257/2026
157	D-WA/35781/2025 WA/94/2026	STATE OF ODISHA MP	BIBEKANANDA NAYAK	258/2026
158	D-WA/2127/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	259/2026
159	D-WA/2127/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	260/2026
160	D-WA/2128/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	261/2026
161	D-WA/2128/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	262/2026
162	D-WA/2129/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	263/2026
163	D-WA/2129/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	264/2026
164	D-WA/2153/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	265/2026
165	D-WA/2153/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	266/2026
166	D-WA/2188/2026 WA/101/2026	LAXMI SABAR MP	SUKANTA KUMAR DALAI	267/2026
167	D-WA/2155/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	268/2026
168	D-WA/2155/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	269/2026
169	D-WA/2156/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	270/2026
170	D-WA/2156/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	271/2026
171	D-WA/2157/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	272/2026
172	D-WA/2157/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	273/2026
173	D-WA/2158/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	274/2026
174	D-WA/2158/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	275/2026
175	D-WA/2265/2026 WA/ /	BASANTA KUMAR ROUL MP	SIDHARTHA KUMAR MISHRA	276/2026
176	D-WA/2265/2026 WA/ /	BASANTA KUMAR ROUL MP	SIDHARTHA KUMAR MISHRA	277/2026
177	D-WA/2248/2026 WA/ /	STATE OF ODISHA MP	PRABHU PRASANNA BEHERA,A.S.C	278/2026
178	D-WA/2248/2026 WA/ /	STATE OF ODISHA MP	PRABHU PRASANNA BEHERA,A.S.C	279/2026
179	D-WA/2250/2026 WA/ /	STATE OF ODISHA MP	PRABHU PRASANNA BEHERA,A.S.C	280/2026
180	D-WA/2250/2026 WA/ /	STATE OF ODISHA MP	PRABHU PRASANNA BEHERA,A.S.C	281/2026
181	D-WA/2318/2026 WA/ /	SHARMENDRA KUMAR SWAIN AND DABHANA MP	SHARMENDRA KUMAR MOHANTY	282/2026
182	D-WP(C)/2104/2026 WP(C)/1732/2026	TARUN KUMAR MOHANTA MP	BIDESH RANJAN BEHERA	1256/2026
183	D-WP(C)/37211/2025 WP(C)/1633/2026	SARANKULA (JANHIPADA) GRAMA PANCHAYAT MP	UNITED WELFARE FEDERATION, NAYAGARH	1257/2026

184	D-WP(C)/37216/2025 WP(C)/1634/2026	LODHACHUA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1258/2026
185	D-WP(C)/2101/2026 WP(C)/1779/2026	NEPAL PRUSETH MP	GOURAV MOHANTY	1259/2026
186	D-WP(C)/37218/2025 WP(C)/1640/2026	KANDAPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1260/2026
187	D-WP(C)/49324/2025 WP(C)/34371/2025	M/S KHATAU NARBHERAM AND COMPANY, GURUGRAM MP		1261/2026
188	D-WP(C)/49313/2025 WP(C)/35021/2025	M/S. NARBHERAM VISHRAM, HARYANA MP		1262/2026
189	D-WP(C)/48657/2025 WP(C)/34645/2025	SAMBHU PRASAD SINGH MP		1263/2026
190	D-WP(C)/2109/2026 WP(C)/1767/2026	MUKUNDA CHARAN SAHU MP	KUNAL KUMAR SWAIN	1264/2026
191	D-WP(C)/37220/2025 WP(C)/1645/2026	GADABANI KILLO GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1265/2026
192	D-WP(C)/50433/2025 WP(C)/1641/2026	LAND ACQUISITION OFFICER CUM COMPLETION AUTHORITY, NATIONAL HIGHWAY, KHURDA MP		1266/2026
193	D-WP(C)/37221/2025 WP(C)/1649/2026	ITAMATI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1267/2026
194	D-WP(C)/2114/2026 WP(C)/ /	M/S.YUKON ENTERPRISES PVT LTD., ROURKELA MP	ABHINAV LAL AGARWAL	1268/2026
195	D-WP(C)/2115/2026 WP(C)/ /	SABITA MANJARI PANIGRAHI MP	SAROJ KUMAR DASH	1269/2026
196	D-WP(C)/55399/2025 WP(C)/1680/2026	JYOTIRANJAN SAHOO MP	AMIYA RANJAN SETHY	1270/2026
197	D-WP(C)/23915/2013 WP(C)/23915/2013	NIHARABALA MOHAPATRA MP	M/S.DILLIP KU.MOHAPATRA	1271/2026
198	D-WP(C)/23915/2013 WP(C)/23915/2013	NIHARABALA MOHAPATRA MP	M/S.DILLIP KU.MOHAPATRA	1272/2026
199	D-WP(C)/36113/2023 WP(C)/36113/2023	MALATI MOHAPATRA MP	AJAYA KUMAR NAYAK	1273/2026
200	D-WP(C)/2120/2026 WP(C)/ /	MAHAMAI SHG, JEYPORE MP	MANORANJAN PADHY	1274/2026
201	D-WP(C)/2136/2026 WP(C)/ /	GHANA SHYAM SANKHUA MP	SAIBRATA RATH	1275/2026
202	D-WP(C)/2135/2026 WP(C)/ /	AMULYA KUMAR DEHURY MP	PRAFULLA KUMAR MOHAPATRA	1276/2026
203	D-WP(C)/37393/2025 WP(C)/1702/2026	KOSKA GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1277/2026
204	D-WP(C)/2123/2026 WP(C)/ /	MAA BHABANI SHG, JEYPORE MP	MANORANJAN PADHY	1278/2026
205	D-WP(C)/2140/2026 WP(C)/ /	SUBASH CHANDRA JENA MP	TUSAR KUMAR MISHRA	1279/2026
206	D-WP(C)/10687/2025 WP(C)/7864/2025	M/S. RUTU RAJA ROUT, RCMS MARKET COMPLEX, CHAMBERLAIN NAGAR, BBSR MP		1280/2026
207	D-WP(C)/5320/2019 WP(C)/5320/2019	M/S.APEX TRADE LINK MP	M/S.SOMONATH MISHRA	1281/2026
208	D-WP(C)/28619/2024 WP(C)/16280/2024	KALINGA BHARATI RESIDENTIAL COLLEGE MP	SOMANATH MISHRA	1282/2026
209	D-WP(C)/54035/2025 WP(C)/37658/2025	DEBASISH RAY MP	BIGHNARAJ RATH	1283/2026
210	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1284/2026
211	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1285/2026
212	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1286/2026
213	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1287/2026
214	D-WP(C)/54890/2025 WP(C)/37603/2025	M/S.P.K.CONTRUCTION, CUTTACK MP	SATYA SUNDAR KANUNGO	1288/2026
215	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		

	WP(C)/25780/2025	MP		1289/2026
216	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1290/2026
217	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1291/2026
218	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1292/2026
219	D-WP(C)/49883/2025	DEBI PRASAD DASH	SATRUGHNA NATH MISRO	
	WP(C)/37330/2025	MP		1293/2026
220	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1294/2026
221	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1295/2026
222	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1296/2026
223	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1297/2026
224	D-WP(C)/54756/2025	SADHU CHARAN KHATUA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1298/2026
225	D-WP(C)/48662/2025	RUDRA PRASAD PANDA	GYANA RANJAN SETHI	
	WP(C)/1603/2026	MP		1299/2026
226	D-WP(C)/35020/2025	KABITA KUMARI MISHRA	RAMDAS ACHARY	
	WP(C)/24376/2025	MP		1300/2026
227	D-WP(C)/55486/2025	DIPAK JYOTI SARANGI	KAPILA CHARAN NAYAK	
	WP(C)/1731/2026	MP		1301/2026
228	D-WP(C)/2166/2026	THE VILLAGERS OF SUNAPALA, CUTTACK	KAMARENDRA MOHANTY	
	WP(C)/ /	MP		1302/2026
229	D-WP(C)/2165/2026	CHHATALAL BESHRA	ARIJEET MISHRA	
	WP(C)/ /	MP		1303/2026
230	D-WP(C)/2167/2026	DIBAKAR MAHARANA	ASHOK KUMAR PRADHAN	
	WP(C)/ /	MP		1304/2026
231	D-WP(C)/2168/2026	BISWAMBER PATRA	SAMAYA KUMAR RAY	
	WP(C)/ /	MP		1305/2026
232	D-WP(C)/5655/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH	ASHOK K. PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	
	WP(C)/4497/2025	MP		1306/2026
233	D-WP(C)/2171/2026	PRADEEP KUMAR SAHU	SUSAMA PRADHAN	
	WP(C)/ /	MP		1307/2026
234	D-WP(C)/5647/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH	ASHOK K. PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	
	WP(C)/4494/2025	MP		1308/2026
235	D-WP(C)/2175/2026	SABITRI DASH	SATYAJIT SAMAL	
	WP(C)/ /	MP		1309/2026
236	D-WP(C)/16206/2025	NARAYAN ROUT	BIBHU PRASAD DAS	
	WP(C)/12275/2025	MP		1310/2026
237	D-WP(C)/55549/2025	SURESH CHANDRA PATRO	SOUMYA RANJAN MOHANTY	
	WP(C)/1739/2026	MP		1311/2026
238	D-WP(C)/2183/2026	MILU BEHERA	PRASANNA KUMAR MISHRA	
	WP(C)/ /	MP		1312/2026
239	D-WP(C)/51087/2024	M/S ESL STEEL LTD., SUNDARGARH	M/S. SARADA PRASANNA SARANGI, ASHOK KUMAR PARIJA (SR. AD	
	WP(C)/31053/2024	MP		1313/2026
240	D-WP(C)/2184/2026	BASANTA KUMAR SWAIN	SUBASH CH PANI	
	WP(C)/ /	MP		1314/2026
241	D-WP(C)/5664/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH	ASHOK K. PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	
	WP(C)/4446/2025	MP		1315/2026
242	D-WP(C)/21599/2017	KRUSHNA PRASAD TRIPATHY		
	WP(C)/21599/2017	MP		1316/2026
243	D-WP(C)/2186/2026	SASMITA NAYAK	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		1317/2026
244	D-WP(C)/2187/2026	TIKESWAR SAHU	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		1318/2026
245	D-WP(C)/46298/2025	SAHADEV NAYAK	AKASH BHUYAN	
	WP(C)/32562/2025	MP		1319/2026
246	D-WP(C)/53761/2025	SUSANTA BINDHANI	BIDESH RANJAN BEHERA	
	WP(C)/36961/2025	MP		1320/2026

247	D-WP(C)/45577/2025 WP(C)/32712/2025	MANOJ KUMAR MOHANTY MP	PRAFULLA CHANDRA DAS	1321/2026
248	D-WP(C)/18414/2014 WP(C)/18414/2014	BIPRESWAR MAHADEV BI MP	M/S.KISHORE KU.JENA, M/S. AMIT PRASAD BOSE, V. MALLICK, P.C.	1322/2026
249	D-WP(C)/2192/2026 WP(C)/1783/2026	KALANDI CHARAN PATRA MP	NIROD KUMAR SAHU	1323/2026
250	D-WP(C)/2174/2026 WP(C)/ /	M/S VENKATESWAR ENGINEERING WORKS MP	KSSHIROD KUMAR SAHOO	1324/2026
251	D-WP(C)/2193/2026 WP(C)/ /	PABITRA KUMAR SAHU MP	GOPINATH MISHRA	1325/2026
252	D-WP(C)/2196/2026 WP(C)/ /	ALOK KUMAR MP	ARUN KUMAR PATRA	1326/2026
253	D-WP(C)/55554/2025 WP(C)/1750/2026	SUNIL KUMAR RATH MP	HRUDANANDA MOHAPATRA	1327/2026
254	D-WP(C)/40244/2025 WP(C)/27894/2025	NITIN KUMAR JAIN @ NITIN JAIN MP	ADHIRAJ MOHANTY	1328/2026
255	D-WP(C)/2198/2026 WP(C)/ /	SUSANTA KUMAR SARANGI MP	SAIBRATA RATH	1329/2026
256	D-WP(C)/54256/2025 WP(C)/37514/2025	BUDUJ MURMU MP	KULDEEP MOHANTY	1330/2026
257	D-WP(C)/50008/2025 WP(C)/35877/2025	KANDHA PRASAD DASH MP	SIVA SANKAR CHAINI	1331/2026
258	D-WP(C)/50008/2025 WP(C)/35877/2025	KANDHA PRASAD DASH MP	SIVA SANKAR CHAINI	1332/2026
259	D-WP(C)/2206/2026 WP(C)/ /	SWAGAT KUMAR SAHOO MP	ARUN KUMAR PATRA	1333/2026
260	D-WP(C)/35738/2021 WP(C)/35738/2021	SWARNA MANJARI PRADHAN MP	venu MOHAPATRA	1334/2026
261	D-WP(C)/2214/2026 WP(C)/1805/2026	ARADHANA MURMU MP	DEBADATTA MOHANTY	1335/2026
262	D-WP(C)/2219/2026 WP(C)/ /	ALOK KUMAR MP	ARUN KUMAR PATRA	1336/2026
263	D-WP(C)/2218/2026 WP(C)/ /	NIRUPUMA PALEI MP	KARUNAKAR RATH	1337/2026
264	D-WP(C)/34620/2024 WP(C)/21030/2024	SUMITRA DEVI MP	JITENDRA KUMAR LENKA	1338/2026
265	D-WP(C)/2223/2026 WP(C)/ /	NIHARA KANTA BISWAL MP	SUBHADUTTA ROUSTRAY	1339/2026
266	D-WP(C)/2229/2026 WP(C)/ /	MADHUBRATA DASH MP	ASWINI KUMAR DASH	1340/2026
267	D-WP(C)/23432/2025 WP(C)/16099/2025	CHITA RANJAN ROUT MP	PRAVAT KUMAR NAYAK	1341/2026
268	D-WP(C)/2230/2026 WP(C)/ /	MALAY KUMAR DUTTA MP	PRASANTA KUMAR DAS	1342/2026
269	D-WP(C)/55536/2025 WP(C)/1772/2026	SIBARAM PRADHAN MP	Soumya RANJAN MOHANTY	1343/2026
270	D-WP(C)/2251/2026 WP(C)/ /	GADADHAR PATRA MP	GYANA RANJAN SETHI	1344/2026
271	D-WP(C)/51379/2025 WP(C)/35774/2025	KALI PRASAD NANDA MP		1345/2026
272	D-WP(C)/2253/2026 WP(C)/ /	HIMADRI TANAYA LENKA MP	JASHOBANTA DASH	1346/2026
273	D-WP(C)/53086/2025 WP(C)/36910/2025	MUKESH MITTAL MP		1347/2026
274	D-WP(C)/2258/2026 WP(C)/ /	BEGUNIA GRAM PANCHAYAT LEVEL FEDERATION MP	BENIGNIA	1348/2026
275	D-WP(C)/50626/2025 WP(C)/35241/2025	SUPRAVA PRADHAN MP	AKSHAYA KUMAR NAYAK	1349/2026
276	D-WP(C)/52750/2025 WP(C)/37129/2025	SANTANU KUMAR PANIGRAHI MP	NIHAL RATH	1350/2026
277	D-WP(C)/2260/2026 WP(C)/ /	SASMITA SAHOO MP	SUKANTA KUMAR NAYAK (2)	1351/2026
278	D-WP(C)/2268/2026	LAKSHMIKANTA KALSAR	RAKESH SAHU	

	WP(C)/ /	MP		1352/2026
279	D-WP(C)/10139/2024 WP(C)/6246/2024	GOLEKHA GADANAYAK MP	PRANAB KUMAR GHOSE	1353/2026
280	D-WP(C)/2280/2026 WP(C)/ /	BALARAM SAHOO MP	AMITABH MISHRA	1354/2026
281	D-WP(C)/2241/2026 WP(C)/ /	MAA TARINI SHG MP	SUKANTA KUMAR DALAI	1355/2026
282	D-WP(C)/2281/2026 WP(C)/ /	AMULYA KUMAR PANDA MP	JYOTSNA RANI TRIPATHY	1356/2026
283	D-WP(C)/2287/2026 WP(C)/ /	CHINTAMANI SAHOO MP	ASHOK KUMAR SARANGI	1357/2026
284	D-WP(C)/2296/2026 WP(C)/ /	PREMRAJ SAHU MP	GOPAL PRASAD JENA	1358/2026
285	D-WP(C)/2286/2026 WP(C)/ /	RASHMIREKHA MAHARAJ MP	SADASIVA PATRA (1)	1359/2026
286	D-WP(C)/2300/2026 WP(C)/ /	PRITAM SINGH MP	CHANDRAKANTA NAYAK	1360/2026
287	D-WP(C)/53818/2025 WP(C)/1785/2026	DEBENDRANATH RATH MP	UMAKANTA MISHRA	1361/2026
288	D-WP(C)/2301/2026 WP(C)/ /	GREWAL MINERALS AND METALS LLP, KANAK MP	MOHARACHARYA	1362/2026
289	D-WP(C)/2303/2026 WP(C)/ /	DR. DEBASHIS MOHAPATRA MP	NIRANJAN BISWAL	1363/2026
290	D-WP(C)/2305/2026 WP(C)/ /	SAGARIKA MOHAPATRA MP	NIHAR RANJAN MOHANTY	1364/2026
291	D-WP(C)/53616/2025 WP(C)/1788/2026	RAM CHANDRA JENA MP	LINGARAJ SARANGI	1365/2026
292	D-WP(C)/2310/2026 WP(C)/ /	M/S.TRANSPOWER, MAYURBHANJ MP	SATYABRATA SENAPATI	1366/2026
293	D-WP(C)/2028/2026 WP(C)/ /	PRITICHHANDA MALIK MP	SHIVSANKAR MOHANTY	1367/2026
294	D-WP(C)/51888/2025 WP(C)/36773/2025	NAMA SINGH MP	SUBHRANSU BHUSAN MOHANTY	1368/2026
295	D-WP(C)/2289/2026 WP(C)/ /	MAKARA JENA MP	HAREKRUSHNA DASH	1369/2026
296	D-WP(C)/2313/2026 WP(C)/ /	TAPAN CHANDRA NAIK MP	SOURAV SUMAN BHUYAN	1370/2026
297	D-WP(C)/2315/2026 WP(C)/ /	SUDHANSHU BEHERA MP	ASHWINI KUMAR DAS	1371/2026
298	D-WP(C)/2291/2026 WP(C)/ /	MAA TARINI SHG MP	SUKANTA KUMAR DALAI	1372/2026
299	D-WP(C)/2323/2026 WP(C)/ /	JOGENDRANATH DANDSENA MP	DEEPAK RANJAN SUNDARAY	1373/2026
300	D-WP(C)/55544/2025 WP(C)/1807/2026	SANTOSH KUMAR BEHERA MP	SOUMYA RANJAN MOHANTY	1374/2026
301	D-WP(C)/2292/2026 WP(C)/ /	DILLIP KUMAR BARIK MP	ACHYUTANANDA PATTANAIK	1375/2026